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Title: Introduction of the Micro Finance Institutions (Regulation of Money Lending) Bill, 2010.

SHRI P.L. PUNIA (BARABANKI): Sir, I beg to move for leave to introduce a Bill to protect the women Self Help Groups from exploitation by the Micro Finance Institutions in the country and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to protect the women Self Help Groups from exploitation by the Micro Finance Institutions in the country and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI P.L. PUNIA: I introduce the Bill.